

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-149/2007/48/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Monmee Sarma,
i/c District & Sessions Judge,
Baksa.

Dated Guwahati, the th 8 January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAK/2023/5966 dated 26.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.12.2023 and 30.12.2023, along with station leave permission, from the evening of 28.12.2023 till the morning of 02.01.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-149/2007/49/A, dated , 08-01-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)
